

## Annexure- 3

Name of Corporate Debtor- M/S. OCL Iron and Steel Ltd. ; Date of Commencement of CIRP: 20th September ; List of Creditors as on: 09th December, 2021

## List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

S.No.	Name of the Creditor	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any Mutual dues, that may be set-off	Amount of Claim not admitted	Amount of Claim under verification	Remarks, If any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether Related Party?	% of voting share in COC, if applicable					
1	UCO Bank	27.09.2021	2,20,93,44,213	2,20,93,44,213	Loans	2,20,93,44,213	2,20,93,44,213	No	10.29%	-	-	-	-	None
2	State Bank of India	29.09.2021	2,33,81,57,869	2,33,81,57,869	Loans	2,33,81,57,869	2,33,81,57,869	No	10.89%	-	-	-	-	None
3	Indian Bank	04.10.2021	2,31,01,64,778	2,30,74,72,751	Loans	2,30,74,72,751	2,30,74,72,751	No	10.75%	-	-	-	26,92,027	None
4	ICICI Bank Ltd.	04.10.2021	2,87,90,77,363	2,87,90,77,363	Loans	2,87,90,77,363	2,87,90,77,363	No	13.41%	-	-	-	-	None
5	Union Bank	04.10.2021	2,52,20,69,280	1,59,95,69,280	Loans	1,59,95,69,280	1,59,95,69,280	No	7.45%	-	-	92,25,00,000	-	None
6	Bank of Baroda( erstwhile Vijaya Bank)	04.10.2021	1,77,07,65,463	1,77,05,62,856	Loans	1,77,05,62,856	1,77,05,62,856	No	8.25%	-	-	-	2,02,607	None
7	Punjab National Bank (erstwhile United Bank of India)	04.10.2021	14,24,94,374	14,16,77,200	Loans	14,16,77,200	14,16,77,200	No	0.66%	-	-	-	8,17,174	None
8	Asia Opportunities III (Mauritius) Limited	06.10.2021	8,22,35,40,217	8,22,35,40,217	Loans	8,22,35,40,217	8,22,35,40,217	No	38.30%	-	-	-	-	None
<b>TOTAL</b>			<b>22,39,56,13,556</b>	<b>21,46,94,01,748</b>		<b>21,46,94,01,748</b>	<b>21,46,94,01,748</b>		<b>100.00%</b>			<b>92,25,00,000</b>	<b>37,11,808</b>	

## Note :

The amounts admitted has been mentioned above basis verification and collation of information made available to us and may be updated/ revised as per additional information received or in pursuance of any order passed by NCLT.